

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-515

Appeal No-08/252/ND/2022

IN THE MATTER OF:

Mr. Mahabir Singh

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Karan Grover

For the Respondent :

ORDER

Due to paucity of time, list the matter on **19.01.2023**.

Sd/-

(Court Officer)